

**THE GAUHATI HIGH COURT AT**  
**GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)

**NOTIFICATION**

Dated Guwahati the 19<sup>th</sup> January, 2016.

No.HC.VII-72/04/ 209 /A #### Hon'ble the Chief Justice (Acting) has been pleased to empanel Shri Hridib Das, Advocate, in the "Panel of Advocates of Gauhati High Court" with immediate effect.

By order,  
Sd/- Shri B. K. Chetri.  
**REGISTRAR (JUDICIAL)**

Memo No.HC.VII-72/04/ 210 - 224 /A, dated 19.01.2016.

**Copy to:-**

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. Mr. S.S. Dey, Standing Counsel, Gauhati High Court, Guwahati.
6. Sri S.K. Medhi, Standing Counsel, Gauhati High Court, Guwahati.
7. Sri U.K. Nair, Standing Counsel, Gauhati High Court, Guwahati.
8. Sri Tanmoyjyoti Mahanta, Standing Counsel, Gauhati High Court, Guwahati.
9. Sri Hridib Das, Advocate, Gauhati High Court, ~~Guwahati~~.
- ✓ 10. The System Analyst, Gauhati High Court, Guwahati.  
(He is requested to upload this notification in the official website of the Gauhati High Court, Guwahati)
11. The A.O. (J) (.....), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. The Cashier, Gauhati High Court, Guwahati.

  
**REGISTRAR (JUDICIAL)**

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19/1/16